

RBI invites public comments on the draft “Reserve Bank of India (Urban Co-operative Banks – Financial Statements: Presentation and Disclosures) – Second Amendment Directions, 2026”

Date: February 10, 2026

Public consultation no. C2R/2025-26/319

In pursuance of the announcement made in the [Statement on Developmental and Regulatory Policies dated February 6, 2026](#), the Reserve Bank of India has today issued the draft [“Reserve Bank of India \(Urban Co-operative Banks – Financial Statements: Presentation and Disclosures\) – Second Amendment Directions, 2026”](#) for public comments.

Additional comments or any attachments may also be submitted by email at feedbackcrg@rbi.org.in.

Last date for submission of comments is March 4, 2026.

Draft Directions: [PDF \(238.5 KB\)](#)